

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION(S)(CIVIL) NO(S). 1109/2025

SUSHANT SINGH

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

FOR ADMISSION

IA No. 99589/2025 - EX-PARTE STAY

Date : 02-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. C.U. Singh, Sr. Adv.

Mr. Apar Gupta, Adv.

Ms. Vrinda Bhandari, AOR

Ms. Anandita Rana, Adv.

Ms. Injila Zaidi, Adv.

For Respondent(s) :

UPON hearing the counsel, the Court made the following
O R D E R

1. Issue notice.
2. In addition to the usual mode, liberty is granted to the petitioner(s) to serve notice through the Central Agency/Standing Counsel for the respondent(s).
3. Tag with W.P.(C) No.161/2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR